

S.No.15

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM

IA (IBC) 962 & 1414/2022 in Company Petition IB/157/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Aeruva Naga Mallikarjuna

...Operational Creditor

VS

Icoat Projects Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1414/2022

Ld. Cousnel Smt. K Srilatha for the applicant and Ld. Counsel Shri. Varun Ambati for the respondent/RP are present.

Call on 17.03.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**